

**Constitution of Benches at Lucknow Bench of the Court
with effect from 17th August, 2009**

<p>1. Hon'ble Pradeep Kant, J. Hon'ble R.R. Awasthi, J</p> <p><u>Then</u> Hon. Pradeep Kant, J. (On Friday at 3.15 p.m.)</p> <p>1A. Hon. Ritu Raj Awasthi, J. (On Friday at 3.15 p.m.)</p>	<p>Fresh in Misc. Writs including Writs relating to Land Acquisition (except relating to Tolls on River Bridge in U.P.), Special Appeals, Public Interest Litigation, Environmental matters for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Special Appeals upto the year 2007 starting from the oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of the matters starting from oldest of this category.</p> <p>Expedite Applications and Matters U/s 11 of Arbitration and Conciliation Act, 1996.</p> <p>Oldest Misc. Writs for Hearing.</p>
<p>2. Hon'ble Uma Nath Singh, J. Hon'ble S.C. Chaurasia, J.</p>	<p>Fresh in Service Writs, and the Writs arising out of proceedings u/s 29 of State Financial Corporation Act for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Service writs upto the year 1998 starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of the matters starting from oldest of this category.</p>
<p>3. Hon'ble K.K. Misra, J. Hon'ble V.K. Dixit, J.</p>	<p>Fresh in Habeas Corpus Writs, Criminal Appeals including Government Criminal Appeals and matters u/s 378(4) Cr.P.C., Appeals arising out from POTA, Criminal Revisions for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m.</u> : Criminal Appeals for Bail/order of the year 2006 and 2007 for orders and admission.</p> <p><u>Thereafter</u> : Final Hearing of Criminal Appeals from the year 1979 to 1985 and Criminal Appeals in which accused persons are in custody including Capital sentence cases chronologically as per the numbers of the matters assigned.</p>

<p>4. Hon'ble Rajes Kumar, J. Hon'ble Vedpal, J.</p>	<p>Fresh in Writs relating to Tax matters, Excise, Central Taxation, Income Tax Appeals and References and Writs relating to Recovery of Tax matters, Mines and Minerals, F.A.'s, F.A.F.O.'s and Family Court Appeals for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Writs relating to Tax matters upto the year 2006 and F.A.'s, F.A.F.O.'s upto the year 2004 starting from oldest for orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of the matters starting from oldest of this category.</p>
<p>5. Hon'ble A.Mateen, J. Hon'ble Ashwani Kumar Singh, J.</p>	<p>Fresh in Contempt Appeals, Criminal Writs and Criminal Contempt for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Criminal Appeals for Bail/order upto the year 2005 for orders and admission.</p> <p><u>Thereafter</u> : Final Hearing of Criminal Appeals from the year 1980 to 1985 and Criminal Appeals in which accused persons are in custody including Capital sentence cases chronologically as per the numbers of the matters assigned.</p>
<p>6. Hon'ble Devi Prasad Singh, J.</p>	<p>Fresh in Service Writs relating to Government Service for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Service Writs relating to Government Service starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
<p>7. Hon'ble S.S. Chauhan, J.</p>	<p>Fresh in Applications upto the stage of winding up proceedings under Section 439 of the Companies Act, 1956, Testamentary and Civil Contempt for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Civil Contempt upto the year 2005 starting from oldest for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>

8. Hon'ble S.N. Shukla, J.	<p>Fresh in Misc. Writs including under Article 227 of the Constitution of India (except arising out of CPC) and Writs relating to Educational and Society Matters for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m.</u> : Misc. Writs starting from oldest for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
9.Hon'ble Alok Kumar Singh, J.	<p>Fresh in Applications u/s 482, Criminal Revisions, Criminal Writs, Habeas Corpus Writs and Matters u/s 407 Cr.P.C. for Orders, Admission and Hearing including Bunch Cases. And Criminal Appeals upto the year 2000 for hearing.</p> <p><u>At 2:00 p.m.</u> : Criminal Revisions starting from oldest for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
10.Hon'ble Dharam Veer Sharma, J.	<p>Fresh in First Appeals, Second Appeals and all civil matters cognizable by Single Judge for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m.</u> : First Appeals, Second Appeals starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
11.Hon'ble S.N.H.Zaidi, J.	<p>Fresh in Criminal Appeals including Bail and matters u/s 378 Cr.P.C. for Orders, Admission and Hearing including Bunch Cases. AND Criminal Appeals from the year 2005 for Hearing.</p> <p><u>At 2:00 p.m.</u> : Criminal Appeals for Bail/orders for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>

<p>12.Hon'ble R.M.Chauhan, J.</p>	<p>Fresh in all Bail Applications (except u/ss 302, 304, 304-B and 396 IPC) for Orders, Admission and Hearing and Criminal Appeals for the year 2001 and 2002 for hearing.</p> <p><u>At 2:00 p.m. :</u> Minor Bail upto the year 2008 for orders.</p> <p><u>Thereafter :</u> Final Hearing of matters starting from the oldest of this category.</p>
<p>13. Hon'ble Dr. Satish Chandra, J.</p>	<p>Fresh in Writs relating to Tax, Excise and Central Taxation for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m. :</u> Writs relating to Tax, Excise and Central Taxation starting from oldest for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>Thereafter :</u> Final Hearing of matters starting from the oldest of this category.</p>
<p>14.Hon'ble D.K.Arora, J.</p>	<p>Fresh in Service Writs other than Government Service, all Fresh and Listed matters under Industrial Dispute Act and all matters under Labour Law Enactments for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m. :</u> Service Writs other than Government Service starting from oldest, for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter :</u> Final Hearing of matters starting from the oldest of this category.</p>
<p>15.Hon'ble Anil Kumar, J.</p>	<p>Fresh in Writs relating to consolidation, U.P.Z.A. And L.R. Act, Land Revenue Act, arising out of orders passed by Board of Revenue, Ceiling of Land for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m. :</u> Writs relating to consolidation, Ceiling of Land starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter :</u> Final Hearing of matters starting from the oldest of this category.</p>

16.Hon'ble Rajesh Chandra, J.	<p>Fresh in Major Bail Applications (i.e. Bail Applications u/ss 302, , 304, 304-B and 396 IPC) for Orders, Admission and Hearing. And Criminal Appeals for the year 2003 and 2004 for Hearing.</p> <p><u>At 2:00 p.m. :</u> Major Bail upto the year 2008 for orders.</p> <p><u>Thereafter :</u> Final Hearing of matters starting from the oldest of this category.</p>
17. Hon'ble Y.K. Sangal, J.	<p>Fresh in F.A.F.O.'s, Civil Revisions, Matters under Article 227 of the Constitution of India arising out of CPC and Rent Control Writs for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m. :</u> F.A.F.O.'s, Civil Revisions, Rent Control Writs starting from oldest for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>Thereafter :</u> Final Hearing of matters starting from the oldest of this category.</p>

SENIOR JUDGE
11-08-2009